

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF PHALCOMM INFRA
SOLUTIONS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PHALCOMM INFRA SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25-09-2014
3.	Authority under which corporate debtor is incorporated / registered	ROC- MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2014PTC258316
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 1307,13th Floor, Ellora Fiesta, Sector-11,Opp. Jui Nagar Railway Station, ,Sanpada, Navi Mumbai, 400705
6.	Date of closure of Insolvency Resolution Process	30.06.2025
7.	Liquidation commencement date of corporate debtor	30.06.2025(Order Received on 08.07.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Uday Shreeram Sakrikar IBBI/IPA-001/IP-P01230/2018-19/11927
9.	Address and e-mail of the liquidator, as registered with the Board	303 Rahul Vihar A, Lane Nos 8, Dahanukar Colony Kothrud Pune 411038 ipudaysakrikar@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	303 Rahul Vihar A, Lane Nos 8, Dahanukar Colony Kothrud Pune 411038 liquidator.phalcomm@gmail.com
11.	Last date for submission of claims	30.07.2025

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the Phalcomm Infrastructures Private Limited on 30.06.2025(order received on 08.07.2025).

The stakeholders of Phalcomm Infrastructures Private Limited are hereby called upon to submit their claims with proof on or before 30.07.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



Submission of false or misleading proof of claims shall attract penalties.

Uday



Name and signature of liquidator : Uday Shreeram Sakrikar

IBBI/IPA-001/IP-P01230/2018-19/11927

AFA : Valid till 31.12.2025

Date and place: 11.07.2025 -Pune :